

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3607/2016

PEOPLES UNION FOR CIVIL LIBERTIES (PUCL) & ANR. Appellant(s)

VERSUS

THE STATE OF NAGALAND & ORS. Respondent(s)
IA No. 69269/2023 - APPROPRIATE ORDERS/DIRECTIONS

Date : 01-05-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE ARAVIND KUMARFor Appellant(s) Mr. Colin Gonsalves, Adv.
Mr. Satya Mitra, AOR
Ms. Mugdha, Adv.For Respondent(s) Mr. K N Balgopal, Sr. Adv.
Ms. K. Enatoli Sema, AOR
Ms. Limayinla Jamir, Adv.
Mr. Amit Kumar Singh, Adv.
Ms. Chubalemla Chang, Adv.
Mr. Mahendra Singh, Adv.
Ms. Vitso Rio, Adv.

Ms. Pinky Behera, AOR

Mr. K M Nataraj, A.S.G.
Mr. Rajat Nair, Adv.
Ms. Shailesh Madiyal, Adv.
Mr. Vinayak Sharma, Adv.
Mr. Arvind Kumar Sharma, AORUPON hearing the counsel the Court made the following
O R D E RLearned ASG submits that there are inter-
Ministerial discussions on in pursuance to our order
dated 17.04.2023 and seeks two weeks' more time to
comply with our order.

List on 18.05.2023.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS(POONAM VAID)
COURT MASTER (NSH)